GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA QUESTION NO02.03.2010

ANSWERED ON

COMPLAINTS AGAINST NON AVAILABILITY OF PROPER TREATMENT FOR H N VIRUS.

496 SHRI PERVEZ HASHMI

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is having details of patient suffering with H1N1 virus in various parts of country;
- (b) the number of patients suffering with H1N1 virus in various States as on date;
- (c) whether Government has received complaints of non-availability of proper treatment of H1N1 affected people in the hospitals of Uttar Pradesh and Bihar; and
- (d) if so, what action Government has taken against these complaints?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

- (a) & (b) Yes. The State-wise details of patients confirmed to be suffering with H1N1 virus is at Annexure.
- (c) & (d) No. Central Government has not received any complaint.